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Title: Discussion on the motion for consideration of the Appropriation Acts (Repeal) Bill, 2015 (Discussion not concluded).

THE MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA): I beg to move:

"That the Bill to repeal Appropriation Acts (including Appropriation (Railways) Acts, be taken into consideration."

HON. DEPUTY SPEAKER: Motion moved:

"That the Bill to repeal Appropriation Acts (including Appropriation (Railways) Acts, be taken into consideration."

...(Interruptions)

14.26 hrs

*At this stage, Shri Deepender Singh Hooda and some other
hon. Members went back to their seats.*

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